

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

**DISTRICT JUDGES - Transfer and Posting of District and Sessions
Judge - ORDERS - ISSUED.**

ROC.NO.1093/2024-B.SPL.,

NOTIFICATION NO.177-B.SPL.,

DATED: 14.03.2024

The High Court is pleased to pass the following Transfer and Posting orders:

The District and Sessions Judge, mentioned in Column Number 2 is transferred and posted to the station mentioned in Column Number 3 of the corresponding row. Further, the officer mentioned in column number 2, is directed to handover charge of her post and also the post(s) for which the officer is holding full additional charge, if any, to the officer mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get herself relieved and proceed to his new station and take charge of her respective post and also the post(s) for which his/her predecessor is holding full additional charge, if any, from the officer mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. S.V.P. SURYA CHANDRA KALA, Judge, Family Court - cum - III Additional District and Sessions Judge, Mahabubnagar.	Prl. District and Sessions Judge, Mulugu.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and	Prl. District and Sessions Judge, Mulugu

3. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Prl. District and Sessions Judge, Mulugu.
8. The Prl. District and Sessions Judge, Mahabubnagar.
9. The Judge, Family Court - cum - III Additional District and Sessions Judge, Mahabubnagar.
10. The Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.
11. **The District Treasury Officers:** Mahabubnagar and Mulugu.
12. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.

Concerned seat.